**NATIONAL COMPANY LAW TRIBUNAL**
**NEW DELHI BENCH**
**NEW DELHI**

**C. P. NO.** 131(ND)16
**CA. NO.**

**CORAM:**

**PRESENT:** **SH. S.K. MOHAPATRA**
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

**NAME OF THE COMPANY:** M/s. Saleem Sofi & Anr. V/s. M/s. Soffis India Collection Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 241/242**

| S.NO | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|---|---|---|---|

**Present:** **For Petitioner (s) :** Mr. Ashok Mathur, Advocate
Mr. Salim Sofi, Shareholder
Mr. Manzoor Ahmad Sofi, Shareholder

**For Respondent (s) :** Mr. Saurabh D. Karan Singh, Advocate for R-2 & 3
Mr. Mushtaq Sofi, Advocate for R-1

## Order

Both the counsels confirm that talks of compromise have been initiated and disputes are likely to be settled. To come up on 18th September 2017.

-Sd-

[ S.K. MOHAPATRA ]
MEMBER [T]

-Sd-

[ INA MALHOTRA]
MEMBER [J]

(Shipra Mittal)